

DITEM NO.18

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2011
CRLMP.NO(s). 25064

(From the judgement and order dated 07/07/2006 in CRLA No.127/2005 of
the HIGH COURT OF U.P AT LUCKNOW)

OM PRAKASH & ANR Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 05/01/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)
Mr. Ambhoj Kumar Sinha, Adv. (SCLSC)

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.

(N.S.K. Kamesh)
Court Master

(Sneh Bala Mehra)
Court Master